श्री सतीश चन्द्र मिश्रा: सर, जो दिल्ली में लोग मरे हैं, उनके लिए भी ऐसे ही condolence करना चाहिए।

श्री सभापति: ठीक है। I would keep this suggestion in mind. Now, Papers to be laid on the Table.

PAPERS LAID ON THE TABLE

Reports and Accounts (2018-19) of the Rajiv Gandhi Institute of Petroleum Technology, Rae Bareli, Uttar Pradesh and the Petroleum and Natural Gas Regulatory Board (PNGRB), New Delhi and related papers

THE MINISTER OF PETROLEUM AND NATURAL GAS; AND THE MINISTER OF STEEL (SHRI DHARMENDRA PRADHAN): Sir, I lay on the Table —

- I. (1) A copy each (in English and Hindi) of the following papers under subsection (4) of Section 26 of the Rajiv Gandhi Institute of Petroleum Technology Act, 2007:-
 - (a) Annual Report and Accounts of the Rajiv Gandhi Institute of Petroleum Technology, Rae Bareli, Uttar Pradesh, for the year 2018-19, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2118/17/20]

- II. (1)A copy each (in English and Hindi) of the following papers, under subsection (2) of Section 41 of the Petroleum and Natural Gas Regulatory Board Act, 2006 :—
 - (a) Annual Report and Accounts of the Petroleum and Natural Gas Regulatory Board (PNGRB), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Board.
 - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2414/17/20]